(2) The parent undergoing tion should be below 40 years of age.

Written Answers

- (3) The parents should have only one or two female children and no son;
- (4) The beneficiary girl child should not be more than 3 years:
- (5) The annual family income should not be more than Rs. 12.000/-
- 2. The benefits given under the scheme are:
- (i) The initial deposit shall be 5.000/-:
- tii) The final benefit will be Rs. 20,000/-:
- (iii) At first birthday or next birth day after enrolment, a gold ring of 2 gms. weight worth about Rs. 800/will be given:
- (iv) The deposit amount will entered into a passbook given On enrolment. A token system Claiming establish identify for the stream of benefits will be roduced.

Quality of education in Schools

AHLUWALIA: 1779. SHRI S. S. Will the Minister of HUMAN SOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that literacy rate in the country is among lowest in the world;
- (b) whether it is also a fact that Government investment in and secondary education in particular, has been the lowest even among several developing nations of Asia:
- de-(c) the comparative year-wise tails of allocation and outlay made primary and secondary education since 1989-90;

- (d) whether Government are aware that number of schools and colleges which have been profiferating. cularly in the cities are basically commercial ventures considered to be teaching shops engaged in imparting low quality education;
- (e) whether Government have mechanism to monitor the quality of education provided by the schools in the States.
 - (f) if so, the details thereof; and
- (g) if not, whether it is contemplated to introduce such a with a view to make available quality education in school to the children and its wiser coverage of the young population?

THE DEPUTY MINISTER IN MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT EDUCATION AND DEPARTMENT OF CULTURE) (KM. SELJA): (a) India's literacy rate is low compared to many countries.

- (b) No. Sir.
- (c) The details are given in the Annexure, [See Appendix 173 Annexure 73]
- (d) to (g) All over the country cognised schools are affiliated either to a State Government/Board, or to the Central Board of Secondary Education or to the Indian Council of School Education. Colleges are affiliated to universities/ deemed universities. ria for recognition lay down teacher tions in respect of facilities, qualifications and fees. Fulfilment quality is considered by the affiliating bodies. Further, all technical institutions in the country require to conform to norms laid down by the All India Technical Education Council for body created by (AICTE), a statutory the Parliament. In order to foster quality in technical and higher education, recently, the AICTE has set up a tional Accreditation Council for Technical Education and the UGC has set up a similar body for higher education.